



**RESERVE BANK OF INDIA**

[www.rbi.org.in](http://www.rbi.org.in)  
[www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)  
e-mail: [helpprd@rbi.org.in](mailto:helpprd@rbi.org.in)

**PRESS RELATIONS DIVISION**, Central Office, Post Box 406, Mumbai 400001  
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

January 13, 2005

**Reserve Bank Cancels Certificate of Registration of  
M/s. Goldline Capitals Ltd., Hyderabad**

The Reserve Bank of India, has on January 11, 2005 cancelled the certificate of registration issued to M/s. Goldline Capitals Limited, having its registered office at 108, Maruthi Apartments, Rajbhavan Road, Somajiguda, Hyderabad 500 082 (shifted to No.8, II Floor, Nalanda Complex, Medinova Compound, Hyderabad-500 082) for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**Ajit Prasad  
Manager**

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